

choice. As the quantity of heavy melting scrap available from Controlled Sources is inadequate for meeting the requirements of the furnace owners, the exporters are required to deliver the heavy melting scrap whenever they export 2, 2a and 3 sheet cuttings.

(b) The exporters difficulties are not due to the restrictions imposed by the Iron and Steel Controller; but due to the fall in demand in the importing countries.

(c) Future, export policy will be decided on the basis of the Government's decisions on the report of the Scrap Committee submitted recently whose recommendations are under consideration.

Export of Scrap

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213. { Shri Raghunath Singh:
Shri S. C. Samanta:
Shri Subodh Hansda:
Dr. Pashupati Mandal:
Shri P. R. Patel:

Will the Minister of Mines and Oil (Shri K. D. Malaviya) be pleased to state:

(a) whether it has been represented on behalf of the scrap export trade that export of scrap has become very uneconomic and discouraging owing to the dull demand for scrap from the export market, the low export price and the prohibitive ocean freight as well as mounting overheads such as export levy; and

(b) if so, what export incentives government propose to introduce to encourage and maintain the export of unwanted and surplus scrap which is estimated to have shot up considerably?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) The depression in the export trade of scrap is due to the drop in the demand in the importing countries. This has resulted in the fall of export price. The stipulation in the policy that the scrap exporters will have to supply a certain quantity of heavy melting scrap to the furnace owners has

nothing to do with the present slump in the export trade of scrap.

(b) The Government are watching the situation and will take suitable steps at the appropriate time.

Shri Raghunath Singh: May I know the recommendations of the Scrap Committee which was appointed to go into the matter?

Shri K. D. Malaviya: The Committee has submitted its report recently, and it is still under consideration. Government have not come to any definite conclusions about it, but if the hon. Member wishes, I can refer to the points on which the Committee was expected to make recommendations.

Shri Raghunath Singh: My question is; what are the main recommendations of the Committee?

Shri K. D. Malaviya: The Committee's report is not before me. It is still under examination.

Shri S. C. Samanta: The hon. Minister said that heavy melting scrap from controlled sources was not sufficient, and so they have decided to make a levy. So far as I remember, 20 tons of heavy melting scrap has to be delivered in respect of an export of 100 tons of other unwanted scrap. If that is so, have the exporters not to buy this heavy melting scrap at a heavy price from other sources?

Shri K. D. Malaviya: Generally, export of No. 1 quality sheet cuttings are not allowed. However, as an incentive to the export of No. 2, 2a and 3 quality sheet cuttings, which Government want to encourage, exporters, are permitted to ship five per cent of the quantity of No. 2, 2a and 3 quality sheet cuttings in the form of No. 1 quality sheet cuttings, subject to the condition that exporters obtain a no-objection letter from any one of the furnace owners approved by the Iron and Steel Controller. In other words, the exporter is permitted to ship No. 1 quality and No. 2 and 2a, 3 quality in the ratio of 1:20. This is also a fact that there is a great demand for heavy melting scrap from indige-

nous furnace owners, and the Iron and Steel Controller is not able to meet their requirements from controlled sources. Exporters are required to supply to the nominees of the Iron and Steel Controller 20 tons of heavy melting scrap for every 100 tons of No. 2, 2a and 3 quality sheet cuttings exported.

Shri P. R. Patel: Heavy melting scrap is required to be delivered to the furnace owners at a fixed price. I want to know whether the price at which the product is sold by the domestic furnace owners is also fixed.

Shri K. D. Malaviya: I would require notice to answer the question.

Shri S. C. Samanta: Is it not a fact that formerly only 10 tons of heavy melting scrap were required as levy. May I know the reason for raising it to 20 tons now?

Shri K. D. Malaviya: As the demand has fallen, this change in the ratio has been introduced in order to give incentive for export.

Shri P. R. Patel: Is it within the knowledge of Government that the domestic furnace owners are making large profit because of the Government order to deliver melting scrap at a fixed price, at the cost of the consumers?

Shri K. D. Malaviya: I cannot say; the hon. Member is entitled to form his own opinion about it.

बिजनौर में इंजीनियरिंग कालेज

*२००. श्री प्रकाशवीर शास्त्री : क्या वैज्ञानिक अनुसंधान और सांस्कृतिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश में जिन ३ इंजीनियरिंग कालेजों के खोलने की गत वर्ष योजना थी उनमें से एक बिजनौर में खोला जाना था;

(ख) यदि हां, तो उस योजना को कार्यान्वित करने का क्या कोई फैसला हो गया है;

(ग) तृतीय पंचवर्षीय योजनावधि में उत्तर प्रदेश में कितने इंजीनियरिंग कालेज खोलने का विचार है तथा क्या उनके लिए स्थान चुन लिये गये हैं; और

(घ) यदि हां, तो वह स्थान कौन कौन से हैं ?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir.

(b) Does not arise.

(c) and (d). One Engineering College is proposed to be established at Gorakhpur.

श्री प्रकाशवीर शास्त्री : क्या मैं यह जान सकता हूँ कि जब इस प्रकार के इंजीनियरिंग कालेज खोलने की कोई योजना विचाराधीन होती है, तो उस के स्थान का निर्णय किस आधार पर किया जाता है ?

Shri Humayun Kabir: Various factors are taken into consideration. The State Government is consulted. The Regional Council of the All India Council for Technical Education also consider this matter and then we decide.

श्री प्रकाशवीर शास्त्री : क्या सरकार की जानकारी में यह बात भी है कि भारत का सबसे पहला भारतीय इंजीनियर, राजा ज्वाला प्रसाद, बिजनौर में उत्पन्न हुआ था ? क्या सरकार के पास कोई इस प्रकार के ज्ञापन प्राप्त हुए हैं कि उन का सम्मान करने की दृष्टि से वहाँ पर एक इंजीनियरिंग कालेज स्थापित किया जाये ?

Shri Humayun Kabir: I do not think that that is any reason for establishing an Engineering College.

Pre-fabricated low cost Houses

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*212. { **Shri Warrior:**
 { **Shri Sadhan Gupta:**
 { **Shri Tangamani:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Hindustan Air Craft Ltd. propose to